

**OFFICE OF THE
CHIEF ELECTORAL OFFICER, MANIPUR**

www.ceomanipur.nic.in
Telefax: 0385 2414239/2414859

Email: ceo_manipuir@eci.gov.in
jtceo_manipur@eci.gov.in

NOTIFICATION

Imphal, the 1st June, 2026

No. COE-107/1/2023-ELEC-ED: The following notification No. S.O.... (E) dated 1st June, 2026 of Ministry of Law and Justice, Government of India and notification No.318/CS-Multi/2/2026 (1) and No.318/CS-Multi/2/2026 (2) both dated 1st June, 2026 of the Election Commission of India is republished hereunder for information of the general public and electors.

By Order etc.
Sd/-

(Arun Kumar Sinha)
Chief Electoral Officer, Manipur

Here insert notification No. S.O.... (E) dated 1st June, 2026 of Ministry of Law and Justice, Government of India and notification No.318/CS-Multi/2/2026 (1) and No.318/CS-Multi/2/2026 (2) both dated 1st June, 2026 of the Election Commission of India

Memo No. COE-107/1/2023-ELEC-ED

Imphal, the 1st June, 2026

Copy to: -

The Director, Printing & Stationery, Manipur for publication of the above notification in an extraordinary issue of State Gazette.



(Lokeshor Brahmacharimayum)
Joint Chief Electoral Officer, Manipur

[TO BE PUBLISHED IN THE GAZETTE OF INDIA, EXTRAORDINARY, PART-II,
SECTION 3, SUB-SECTION (ii)]

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
(Legislative Department)

New Delhi, the 01st June, 2026
Jyaistha 11, 1948 (Saka).

NOTIFICATION

S.O..... (E).—In pursuance of section 12 of the Representation of the People Act, 1951 (43 of 1951), the President is pleased to call upon the elected members of the Legislative Assembly of each State specified in column (2) of the table below, to elect, in accordance with the provisions of the said Act and of the rules and orders made thereunder, the number of members specified against each State in column (3) of the said table, for the purpose of filling the seats of members of the Council of States whose term of office is due to expire on the date mentioned in the corresponding entry in column (4) of the said table, on the expiration of their term of office: -

Table

Serial number	Name of State	No of seats to be filled	Date of expiry of term of office
(1)	(2)	(3)	(4)
1	Andhra Pradesh	4	21.06.2026
2	Gujarat	4	
3	Jharkhand	2	
4	Madhya Pradesh	3	
5	Manipur	1	
6	Meghalaya	1	
7	Rajasthan	3	
8	Arunachal Pradesh	1	23.06.2026
9	Karnataka	4	25.06.2026
10	Mizoram	1	19.07.2026

[F.No.H-11024/4/2026-Leg.II]

(Akali V. Konghay)
Joint Secretary & Legislative Counsel

[भारत के राजपत्र, असाधारण, भाग-II, खंड 3, उपखंड (ii) में प्रकाशनार्थ]

भारत सरकार
विधि और न्याय मंत्रालय
(विधायी विभाग)

नई दिल्ली, तारीख 01 जून, 2026
ज्येष्ठ 11, 1948 (शक)

अधिसूचना

का.आ.....(अ).-- राष्ट्रपति, लोक प्रतिनिधित्व अधिनियम, 1951 (1951 का 43) की धारा 12 के अनुसरण में, नीचे की सारणी के स्तंभ (2) में विनिर्दिष्ट प्रत्येक राज्य की विधान सभा के निर्वाचित सदस्यों से, उक्त अधिनियम के उपबंधों और उसके अधीन बनाए गए नियमों और किए गए आदेशों के अनुसार, राज्य सभा के उन सदस्यों के स्थानों को भरने के प्रयोजन के लिए, जिनकी पदावधि उक्त सारणी के स्तंभ (4) में की तत्स्थानी प्रविष्टि में उल्लिखित तारीख को समाप्त होनी है, उनकी पदावधि के अवसान पर, उक्त सारणी के स्तंभ (3) में प्रत्येक राज्य के सामने विनिर्दिष्ट संख्या में सदस्यों को निर्वाचित करने की अपेक्षा करते हैं :-

सारणी

क्रम सं.	राज्य का नाम	भरे जाने वाले सीटों की संख्या	पदावधि के अवसान की तारीख
(1)	(2)	(3)	(4)
1.	आंध्र प्रदेश	4	21.06.2026
2.	गुजरात	4	
3.	झारखण्ड	2	
4.	मध्य प्रदेश	3	
5.	मणिपुर	1	
6.	मेघालय	1	
7.	राजस्थान	3	
8.	अरुणाचल प्रदेश	1	23.06.2026
9.	कर्नाटक	4	25.06.2026
10.	मिजोरम	1	19.07.2026

[फा.सं.एच-11024/4/2026-वि.02]

(अकाली वी.कोंघे)
संयुक्त सचिव एवं विधायी परामर्शी

To be published in the Gazette of India, Extraordinary,
Part-II, Section -3 (iii) Dated 01st June, 2026
To be republished in an Extraordinary issue of the
official Gazette of the State dated 01st June, 2026

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi - 110001

Dated: 01st June, 2026
Jyaishta 11, 1948 (Saka)

NOTIFICATION

No. 318/CS-Multi/2/2026(1): - Whereas, the President of India has, by notification issued under Section 12 of the Representation of the People Act, 1951(43 of 1951) and published in the Gazette of India on 01st June, 2026, been pleased to call upon the elected members of each of the Legislative Assemblies of the States, specified in column (1) of the TABLE below, to elect to the Council of States, the number of member(s) specified against that State in column (2) of the said TABLE:

TABLE

S.No.	Name of State (1)	No. of members (2)
1.	Andhra Pradesh	4
2.	Gujarat	4
3.	Jharkhand	2
4.	Madhya Pradesh	3
5.	Manipur	1
6.	Meghalaya	1
7.	Rajasthan	3
8.	Arunachal Pradesh	1
9.	Karnataka	4
10.	Mizoram	1

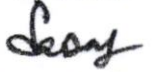
Now, therefore, in pursuance of sub-section (1) of Section 39 and Section 56 of the said Act, the Election Commission hereby-

(A) appoints, with respect to the said election;

- (a) the 08th June, 2026 (Monday), as the last date for making nominations;
- (b) the 09th June, 2026 (Tuesday), as the date for the scrutiny of the nominations;
- (c) the 11th June, 2026 (Thursday), as the last date for the withdrawal of candidatures;

(d) the 18th June, 2026 (Thursday), as the date on which a poll shall, if necessary, be taken; and
(e) the 20th June, 2026 (Saturday), as the date before which the election shall be completed; and
(B) fixes the hours from 09:00 am to 04:00 pm, as the hours during which the poll shall, if necessary, be taken in all the above-mentioned States on the date specified above for the election.

By order,



(SUMAN KUMAR DAS)
SECRETARY

भारत के राजपत्र के भाग-(ii), खण्ड-3(iii) के असाधारण
अंक में तारीख 01 जून, 2026 को प्रकाशनार्थ।
राज्य के शासकीय राजपत्र के असाधारण
अंक में 01 जून, 2026 को पुनः प्रकाशनार्थ।

भारत निर्वाचन आयोग
निर्वाचन सदन, अशोक रोड, नई दिल्ली - 110001

दिनांक: 01 जून, 2026
ज्येष्ठ 11, 1948 (शक)

अधिसूचना

सं. 318/रा.स.-मल्टी/2/2026 (1)- यतः, भारत के राष्ट्रपति ने लोक प्रतिनिधित्व अधिनियम, 1951 (1951 का 43) की धारा 12 के अधीन जारी, और तारीख 01 जून, 2026 को भारत के राजपत्र में प्रकाशित अधिसूचना द्वारा नीचे की सारणी के स्तम्भ (1) में विनिर्दिष्ट राज्यों की विधान सभा के प्रत्येक निर्वाचित सदस्यों से यह अपेक्षा की है कि वे उक्त सारणी के स्तम्भ (2) में राज्यों के सामने विनिर्दिष्ट संख्या में राज्यसभा के लिए सदस्य निर्वाचित कर दें:

सारणी

क्र. सं.	राज्य	भरे जाने वाले स्थान
	(1)	(2)
1.	आंध्र प्रदेश	4
2.	गुजरात	4
3.	झारखण्ड	2
4.	मध्य प्रदेश	3
5.	मणिपुर	1
6.	मेघालय	1
7.	राजस्थान	3
8.	अरुणाचल प्रदेश	1
9.	कर्नाटक	4
10	मिज़ोरम	1

अतः, अब उक्त अधिनियम की धारा 39 की उप-धारा (1) और धारा 56 के अनुसरण में निर्वाचन आयोग एतद्द्वारा:-

(अ) उक्त निर्वाचन के संबंध में निम्नलिखित निर्धारित करता है:-

- (क) नाम निर्देशित करने की अन्तिम तारीख - 08 जून, 2026 (सोमवार)
(ख) नाम निर्देशनों की संविक्षा की तारीख - 09 जून, 2026 (मंगलवार)
(ग) अभ्यर्थिताएं वापस लेने की अन्तिम तारीख - 11 जून, 2026 (गुरुवार)
(घ) वह तारीख, जिसको यदि आवश्यक हुआ तो मतदान होगा - 18 जून, 2026 (गुरुवार), और

(ड) वह तारीख जिससे पूर्व निर्वाचन सम्पन्न करा लिया जाएगा - 20 जून, 2026 (शनिवार), और
(आ) 09:00 बजे पूर्वाह्न से 04:00 बजे अपराह्न तक का समय, ऐसे समय के रूप में नियत करता है जिसके दौरान यदि आवश्यक हुआ तो, उक्त विनिर्दिष्ट तारीख को, मतदान होगा।

आदेश से,
सुमन कुमार दास
(सुमन कुमार दास)
सचिव

To be published in the Gazette of India, Extraordinary,
Part-II, Section -3 (iii) Dated 01st June, 2026
To be republished in an Extraordinary issue of the
official Gazette of the State dated 01st June, 2026

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi - 110001

Dated: 01st June, 2026
Jyaishta 11, 1948 (Saka)

NOTIFICATION

No. 318/CS-Multi/2/2026(2): - In pursuance of Section 21, and in exercise of the powers conferred by sub-section (1) of Section 22, of the Representation of the People Act, 1951 (43 of 1951), the Election Commission, in consultation with the Government of each of the States, specified in the column (1) of the TABLE below, hereby-

- (i) designates the officer, specified in the corresponding entry in column (2) of the said TABLE to be the Returning Officer; and
- (ii) appoints the officer(s), specified in the corresponding entry in column (3) of the said TABLE, to be the Assistant Returning Officer(s) to assist the Returning Officer in the performance of his/her functions;

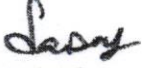
in respect of the biennial election to the Council of States, to be held in that State in pursuance of the notification of the President of India, published in the Gazette of India on 01st June, 2026: -

TABLE

States	Returning Officer	Assistant Returning Officer
(1)	(2)	(3)
Andhra Pradesh	Smt. R. Vanitha Rani, Deputy Secretary, Andhra Pradesh Legislature Secretariat	1. Dr. M. Akhil Kumar, Research Officer, Andhra Pradesh Legislature Secretariat 2. Smt. P. Vijaya Kumari, Research Officer, Andhra Pradesh Legislature Secretariat
Gujarat	Mr. Chetan Pandya, Secretary, Gujarat Legislature Secretariat	Mr. M.H. Karangiya, Deputy Secretary, Gujarat Legislature Secretariat
Jharkhand	Shri Ranjeet Kumar, Secretary-in-Charge, Jharkhand Legislative Assembly	Smt. Kiran Suman Baxla, Deputy Secretary, Jharkhand Legislative Assembly
Madhya Pradesh	Shri Arvind Sharma, Principal Secretary, Madhya Pradesh Legislative Assembly Secretariat	Shri Umesh Kumar Sharma, Additional Secretary, Madhya Pradesh Legislative Assembly Secretariat
Manipur	Shri Rohit Sapam, Secretary, Manipur Legislative Assembly	Shri L. Dhanashyam Singh, Deputy Secretary, Manipur Legislative Assembly
Meghalaya	Shri Malthus S. Sangma, MCS, Secretary, Meghalaya Legislative Assembly	Shri Raja Kharpuri, Deputy Secretary, Meghalaya Legislative Assembly

Rajasthan	Shri Bharat Bhushan Sharma, Principal Secretary, Rajasthan Legislative Assembly	Shri Vinod Kumar Mishra, Principal Research & Reference Officer, Rajasthan Legislative Assembly
Arunachal Pradesh	Smti. Tadar Meena, Secretary, Arunachal Pradesh Legislative Assembly	Sh. Longman Ronrang, Deputy Secretary, Arunachal Pradesh Legislative Assembly
Karnataka	Smt. M. K. Vishalakshi, Secretary, Karnataka Legislative Assembly	Shri. B. S. Mahalingesh, Director, Karnataka Legislative Assembly
Mizoram	Shri Zothansanga Ralte, Commissioner & Secretary, Mizoram Legislative Assembly	Shri Lalthangmawia, Additional Secretary, Mizoram Legislative Assembly

By order,



(SUMAN KUMAR DAS)
SECRETARY

भारत के राजपत्र के भाग-(ii), खण्ड-3(iii) के असाधारण

अंक में तारीख 01 जून, 2026 को प्रकाशनार्थ।

राज्य के शासकीय राजपत्र के असाधारण

अंक में 01 जून, 2026 को पुनः प्रकाशनार्थ।

भारत निर्वाचन आयोग

निर्वाचन सदन, अशोक रोड, नई दिल्ली - 110001

दिनांक: 01 जून, 2026

ज्येष्ठ 11, 1948 (शक)

अधिसूचना

सं. 318/रा.स.-मल्टी/2/2026 (2)- लोक प्रतिनिधित्व अधिनियम, 1951 (1951 का 43) की धारा 21 के अनुसरण में एवं उक्त अधिनियम की धारा 22 की उपधारा (1) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, निर्वाचन आयोग, नीचे की सारणी के स्तम्भ (1) में विनिर्दिष्ट प्रत्येक राज्य सरकार के परामर्श से 01 जून, 2026 को भारत के राजपत्र में प्रकाशित भारत के राष्ट्रपति की अधिसूचना के अनुसरण में उस राज्य में राज्य सभा के लिए होने वाले द्विवार्षिक निर्वाचन के संबंध में एतद्वारा-

- (i) नीचे की सारणी के स्तम्भ (2) में विनिर्दिष्ट अधिकारी को रिटर्निंग ऑफिसर के रूप में पदाभिहित करता है, तथा
- (ii) उक्त सारणी के स्तम्भ (3) में विनिर्दिष्ट अधिकारी(याँ) को रिटर्निंग ऑफिसर के कृत्यों के निष्पादन में सहायता के लिए, सहायक रिटर्निंग ऑफिसर के रूप में नियुक्त करता है:

सारणी

राज्य	रिटर्निंग आफिसर के रूप में पदाभिहित अधिकारी	सहायक रिटर्निंग आफिसर के रूप में नियुक्त अधिकारी
(1)	(2)	(3)
आंध्र प्रदेश	श्रीमती आर. वनिता रानी, उप सचिव, आंध्र प्रदेश विधानमंडल सचिवालय	1. डॉ. एम. अखिल कुमार, अनुसंधान अधिकारी, आंध्र प्रदेश विधानमंडल सचिवालय 2. श्रीमती पी. विजया कुमारी, अनुसंधान अधिकारी, आंध्र प्रदेश विधानमंडल सचिवालय
गुजरात	श्री चेतन पंड्या, सचिव, गुजरात विधानमंडल सचिवालय	श्री एम. एच. करंगिया, उप सचिव, गुजरात विधानमंडल सचिवालय
झारखण्ड	श्री रंजीत कुमार, प्रभारी सचिव, झारखण्ड विधानसभा	श्रीमती किरण सुमन बाखला, उप सचिव, झारखण्ड विधानसभा
मध्य प्रदेश	श्री अरविंद शर्मा, प्रमुख सचिव, मध्य प्रदेश विधानसभा सचिवालय	श्री उमेश कुमार शर्मा, अपर सचिव, मध्य प्रदेश विधानसभा सचिवालय
मणिपुर	श्री रोहित सापम, सचिव, मणिपुर विधानसभा	श्री एल. धनश्याम सिंह, उप सचिव, मणिपुर विधानसभा

मेघालय	श्री माल्थस एस. संगमा, एम.सी.एस., सचिव, मेघालय विधानसभा	श्री राजा खारपुरी, उप सचिव, मेघालय विधानसभा
राजस्थान	श्री भारत भूषण शर्मा, प्रमुख सचिव, राजस्थान विधानसभा	श्री विनोद कुमार मिश्रा, प्रमुख अनुसंधान एवं सन्दर्भ अधिकारी, राजस्थान विधानसभा
अरुणाचल प्रदेश	श्रीमती तादार मीना, सचिव, अरुणाचल प्रदेश विधानसभा	श्री लोंगमान रोनरंग, उप सचिव, अरुणाचल प्रदेश विधानसभा
कर्नाटक	श्रीमती एम. के. विशालाक्षी, सचिव, कर्नाटक विधानसभा	श्री वी.एस. महालिंगेश, निदेशक, कर्नाटक विधान सभा
मिज़ोरम	श्री जोथनसांगा राल्ते, आयुक्त एवं सचिव, मिज़ोरम विधानसभा	श्री लालथांगमाविया, अपर सचिव, मिज़ोरम विधानसभा

आदेश से,

सुमन कुमार दास

(सुमन कुमार दास)
सचिव